

issue, shall in no case be despatched by post to the exporters. The exporters shall make their own arrangements to collect the same either in person or through their duly authorised agents/Bankers from the concerned licensing office against proper receipt and on production of an evidence/authorisation for this purpose.

[English]

Private non-Banking Institutions

1462. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether instances of functioning of some private non-banking Institutions/Companies as full fledged banks in various parts of the country have come to the notice of the Union government during the last three years and till date:

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) reserve Bank of India have reported that no instance of non-banking institutions/companies functioning as full-fledged banks has come to their notice.

(b) and (c). Do not arise in view of (a) above.

[Translation]

Incidents of theft in C.O.D. Agra

1463. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) the number of incidents of theft in Central Ordnance Depot Agra during the last three years;

(b) the estimated cost of the equipments stolen during this period, year-wise.

(c) whether any investigation has been conducted into the incidents of theft;

(d) if so, the outcome thereof;

(e) whether the government have taken any action against the persons responsible for such incidents;

(f) whether any foreign agency has also been found involved in these thefts;

(g) if so, the details thereof; and

(h) the action taken by the government to check the incidents of theft in future?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (h). A statement is attached.

STATEMENT

While there were no thefts reported in the COD Agra in 1989, one attempted theft was reported in 1990 and two attempt in 1991. In the incident in 1990, two prismatic compasses were found on the person of a female mazdoor. The female mazdoor, two of her male accomplices and the Store Keeper of the concerned shed were suspended after preliminary investigations. A Staff Court of Inquiry is in progress.

2. In the first incident relating to 1991 a theft was attempted by breaking a wall of a shed on 3.1.1991. Although no article was lost, a First Information Report was lodged with the Police.

3. In the second incident relating to